

Separate Board for Higher Secondary Education in Delhi

10508. SHRI S. R. DAMANI :
SHRI D. C. SHARMA :

Will the Minister of EDUCATION be pleased to state:

(a) whether Government have decided that there should be a separate Board for Higher Secondary Education under the charge of the Delhi Administration in place of the existing autonomous Board;

(b) if so, the reasons therefor; and

(c) whether any details of the proposed Board have been worked out?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c). The matter is under consideration of the Government.

Administrative Reforms Commission

10509. SHRI S. R. DAMANI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a study team of the administrative Reforms Commission has suggested the constitution of new Civil Service;

(b) whether they are of the opinion that there is not 'enough of team spirit among the civil servants';

(c) their other main recommendations and findings in the matter; and

(d) action Government propose to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). The Study Team on promotion Policies, Conduct Rules, Discipline and Morale, appointed by the Administrative Reforms Commission has submitted its report to the Commission, copy of which has been placed in the Parliament Library. The recommendations contained in the report are for the Commission to consider. The Commission has yet to submit its recommendations on the subject to the Government. The question of taking any action by the Government, therefore, does not arise at this stage.

उत्तर प्रदेश में पौड़ी-सेव प्रयाग सड़क

10510. श्री श्री० प्र० त्यागी :

श्री जगन्नाथ राव जोशी :

श्री राम सेवक यादव :

क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के पौड़ी-गढ़वाल जिले में पौड़ी से देव प्रयाग तक सड़क का निर्माण-कार्य पूरा हो गया है;

(ख) यदि हां, तो क्या पौड़ी से देव प्रयाग तक बसें चलने लग गई हैं ;

(ग) यदि नहीं, तो उक्त सड़क के निर्माण-कार्य के कब तक पूरा हो जाने की सम्भावना है; और

(घ) क्या गढ़वाल के लोगों की कठिनाइयों को ध्यान में रखते हुए सरकार का विचार कोटद्वार से देव प्रयाग अथवा पौड़ी तक एक सीधी बस सेवा की व्यवस्था करने का है ?

परिवहन तथा नौवहन मन्त्रालय में उप-मन्त्री (श्री मन्त दर्शन) : (क) से (घ). राज्य सरकार से सूचना एकत्रित की जा रही है। और यथा समय सभा-पटल पर प्रस्तुत कर दी जायेगी ?

Persons Detained in West Bengal under Preventive Detention Act.

10511. SHRI JYOTIRMOY BASU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons in detention in West Bengal under the preventive Detention Act convicted and held between the 21st November, 1967 and 20th February, 1968;

(b) the number of them who have applied for filing Habeas Corpus petitions through Jail authorities; and

(c) the average time taken for filing such petitions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a)